

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5105
ANSWERED ON:25.04.2003
UNDER INVOICING BY DRUG COMPANIES
ALE NARENDRA;BALIRAM

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it has come to the notice of the Government that many drug manufacturers are indulging in under invoicing and over invoicing;
- (b) if so, the details of those companies;
- (c) whether legal proceedings are pending against them;
- (d) if so, whether the Government propose to expedite legal proceedings against drug manufacturers under FEMA;
- (e) if so, the details in this regard;
- (f) whether they have shifted their companies recently from Hongkong to Mauritius and vice versa; and
- (g) if so, the details in this regard?

Answer

MINISTER OF STATE (REVENUE) IN THE MINISTRY OF FINANCE & COMPANY AFFAIRS(SHRI GINGEE N. RAMACHANDRAN)

- (a) to (g): The information is being collected and will be laid on the Table of the House.